

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 4936 of 2018 & IA No. 832 OF 2019

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Insolexo Pvt Ltd

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Shubhranshu Padhi for A1
Ashish Yadav for A1

Counsel for the Respondent(s) :

ORDER

Appellant is directed file affidavit of service.

Appearance of Respondents, if any, shall be filed by next date of hearing.

List the matter on **23.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK